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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.04.2019

PRESENT:   
Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For filing IRP report	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructur e Limited	S Rajendra RMN Legal

ADVOCATE FOR PETITIONER/s:

*None present*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

None appears for both the parties. Post the case on **23.04.2019**.

  
**MEMBER(T)**

Puja

  
**Verified**

**Court Officer**